

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT – IV

**ITEM No. 104
IB-1456/ND/2018**

IN THE MATTER OF:

Jatalia Global Ventures Ltd. ... Applicant/Petitioner

Vs

Gokul Exim Pvt. Ltd. ... Respondent

Order under Section 9 of IBC.

Order delivered on 01.04.2021

Coram:

**SHRI P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Mohit Chaudhary, Ms. Garima Sharma, Adv.
For the Respondent : Mr. Vipul Ganda, Ms. Akanksha Mathur, Adv.

ORDER

This is a part heard matter as per the submissions made by the Counsel for the Operational Creditor. The Counsel for the Corporate Debtor is also present.

Heard the submissions made by Counsels for both the parties. Let this matter be posted before the Regular Bench after 2 weeks.

List on **06.05.2021**.

Sd/-
**SUMITA PURKAYASTHA
MEMBER (TECHNICAL)**

Sd/-
**P.S.N. PRASAD
MEMBER (JUDICIAL)**